VI. Reports and Accounts (1988-89) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): Madam I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
 - I (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,
 - (b) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-186/89 for (a) and (b)]

- II (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—187/89 for (a) and (b)]

- III (a) Sixth Annual Report and Accounts of the Spices Trading Corporation Limited, Rangalore, for the year 1988-89, together with the Auditors' Report on Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT—188|89 for (a) and (b)]

IV (a) Annual Report and Accounts of the Cashew Corporation of India Cochin, for the year 1988-89, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.
[Placed in Library. See No. LT—184/89 for (a) and (b)]

on the Table

- V (a) Twenty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—185/89 for (a) and (b)].

VI (a) Twenty-sixth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—15/89 for (a) and (b)]

- I. Report and Accounts (1988-89) of the Marine Products Export Development Authority, Cochin and related papers
- II. Report and Accounts (1987-88 and 1988-89) of the Spices Board, Cochin and related papers
- III. Report and Accounts (1988-89) of the Indian Institute of Packaging, Bombay and related papers
- IV. Report and Accounts (1988-89) of the Rubber Board, Kottayam and related papers
- V. Report and Accounts (1988-89) of the Coffee Board, Bangalore and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972:—

(i) Seventeenth Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1988-89.

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(ii) Annual Accounts of the Marine Products Export Development Authority Cochin, for the year 1988-89 and the Audit Report thereon.

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(iii) Review by Government on the working of the Authority.

[Placed in Library. See No. LT-189/89 for (i) to (iii)]

- II. A copy each (in English and Hindi) of the following papers:-
- (i) (a) Annual Accounts of the Spices Board, Cochin, for the year 1987-88 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned above.

[Placed in Library. See No. 200/89 for (a) and (b)]

- (ii) (a) Annual Report of the Spices Board, Cochin, for the year 1988-89.
- (b) Review by Government on the working of the Board
- (c) Annual Accounts of the Spices Board, Cochin, for the year 1988-89 and the Audit Report thereon,

[Placed in Library. See No. 197/89 for (i) and (ii)]

- III (a) Annual Report and Accounts of the Indian Institute of Packaging, Bombay, for the year, 1988-89, together with the Auditors' Report on the Accounts.
- '(b) Review by Government on the working of the Institute.

Placed in Library. See No. LT-191 89 for (a) and (b)]

- IV (a) Annual Report of the Rubber Board, Kottayam, for the year 1988-
- (b) Annual Accounts of the Rubber Board, Kottayam, for the year 1988-89 and the Audit Report thereon.
- (c) Review by Government on the working of the Board.

[Placed in Library. See No. 193/89 for (a) to (c)]

- V (a) Forty-ninth Annual Report of the Coffee Board Bangalore, for the year 1988-89.
- (b) Annual Accounts of the Coffee Board, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts.

(c) Review by Government on the working of the Board, rPlaced in Library. See No. LT-

192/89 for (a) to (c)]

- I. Report and Accounts (1988-89) Cashew Export Promotion Council of India, Cochin and related papers
- II. Report (1988-89) of the Export Inspection Council Export Inspection Agencies. New Delhi and related papers
- III. Report and Accounts (1988-89) the Trade Development Authority, New Delhi and related papers.
- IV. Report and Accounts (1988-89) of the Shellac Export Promotion Council, Calcutta and related papers
- V. Report and Accounts (1988-89) of the Engineering Export Promotion Council. Calcutta and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy of each (in English and Hindi) of the following papers:

- I (a) Annual Report and Accounts of the Cashew Export Promotion Council of India Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. See No. LT-[Placed in Library. 196/89 for (a) and (b)]
 - II (a) Annual Report of the Export Inspection Council Export Inspection Agencies, New Delhi, for the year 1988-89.
- (b) Review by Government on the working of the Council. [Placed in Library. See No. LT-194/89 for (a) and (b)]
 - III (a) Ninteenth Annual Report and Accounts of the Trade Development Authority, New Deihi for the year 1988-89, together with the Audiors' report on the Accounts.
 - (b) Review by Government on the working of the Authority. [Placed in Library See No. LT-

195/89 for (a) and (b)]